

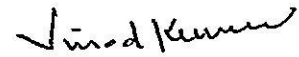
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST) : DELHI

CIRCULAR

Sub:- Strict Compliance with E-Filing Rules - 2021 framed by the Hon'ble High Court of Delhi.

This circular serves as a formal reminder regarding the imperative e-filing protocols established by the Hon'ble High Court of Delhi.

It is impressed upon all the Ld. Judicial Officers posted in the West District to abide by strictly e-filing Rules - 2021 framed by the Hon'ble High Court of Delhi u/s 7 of the Delhi High Court Act, 1966. Directions in this regard may be given by them to their concerned staff not to insist upon Counsels to file hard copies of Suits, Criminal Complaints, Appeals, Civil or Criminal Writ Petitions, Revision Petitions, Contempt Petitions, Execution Petitions, Arbitration Petitions, Probate cases and Interlocutory applications which are being filed through e-filing mode.



(VINOD KUMAR)

Principal District & Sessions Judge,  
West District, Tis Hazari Courts, Delhi

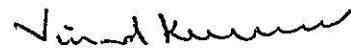
Dated 03/9/24

27333 - 27407

No. \_\_\_\_\_/Genl./West/2024

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (Hqs), Delhi
2. All the Judicial Officers, West District, Tis Hazari Courts Delhi.
3. The Chairman Website Committee, Tis Hazari Courts, Delhi with the request to upload the Circular on the website of District Courts, West District.
4. The Branch Incharge, R & I Branch, West District, Delhi with the request to upload the Circular on LAYERS.



Principal District & Sessions Judge,  
West District, Tis Hazari Courts, Delhi